

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.15/ 2017	-	Admission	241/244	India Awake for Transparency Vs Hasham Investment & Trading Company

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **R SUBRAMANIAN**  
**9381288048**

**PETITIONER**  
**INDIA AWAKE**  
**FOR TRANSPARENCY**

*Ratakonda*

Listed today for admission. The office has raised several objections regarding maintainability of this application.

Counsel for petitioner is present. Heard him in part.

For continuation, list it on 31.05.2017.

  
MEMBER (J)

  
MEMBER (T)